(ii) लघु सिंचाई तथा कमान्ड क्षेत्र विकास के लिए संस्थात्मक एजेन्सियों से अधिकाधिक अतिरिक्त वित्तीय संसाधनों को गतिशील बनाना ;

(iii) लघु सतही जल सिंचाई परियोजनाओं के आयोजन और कार्यान्वयन में अधिक कुशलता से कार्य करना ;

(iv) नलकूपों तथा बोर कूपों की तीव्र ड्रिलिंग, तथा खुदाई के कूओं की बोरिंग और जल उठाव के लिए आधुनिक पद्धतियों को शुरू करना ;

(v) विस्तृत कार्यक्रमों की देखभाल के लिए राज्यों में तथा केन्द्र में भूमिगत जल संस्थानों को सुदृढ करना ;

(vi) कूपों/नलकूपों के विद्युतीकरण के लिए विद्युतिकरण कार्य-क्रम को बढ़ाना ;

(vii) और अधिक निश्चित सिचाई प्रदान करने और बहुद्देशीय फसल को प्रोत्साहित करने के लिए, सतही तथा भूमिगत जल के संयुक्त प्रयोग को प्रोत्साहित करना ;

(viii) उपलब्ध सिंचाई जल को भली प्रकार तथा सामयिकरूप से उपयोग में लाने के लिए कमान्ड क्षेत्र के विकास कार्यक्रमों को शुरू करना ।

(ख) चालू पद्धति के अनुसार केन्द्रीय सहायता वार्षिक योजना के लिए एकमुश्त ऋणों और अनुदानों के रूप में राज्य सरकारों को समग्र रूप में निर्मुक्त की जाती है । यह सहायता किसी विशेष योजना या योजनाओं के समूह या विकास के शीर्षक से सम्बन्धित नहीं होती । इसे ध्यान में रखते हुए, लघु सिंचाई योजनाओं के लिए केन्द्रीय सहायता का पृथक ब्यौरा उपलब्ध नहीं है ।

(ग) लघु सिंचाई योजनायें सामान्यत: कृषि, सहकारिता, सिंचाई तथा विद्युत, पंचायती राज आदि विभागों के माध्यम से राज्य सरकारों द्वारा चलाई जाती हैं । इसके अतिरिक्त बड़ी संख्या में गैर-सरकारी ठेकेदार, कई स्वैच्छिक ऐजेन्सियां तथा राज्य कृषि उद्योग निगमें भी कुछ राज्यों में किसानों को कूओं और नलकूपों के बोरिंग और ड्रिलिंग में मरम्मत सेवायें प्रदान करते है ।

Production Consumption and Export of Fruits and Vegetables Preservation Industries

3586. SHRI N. K. SINHA :
SHRI K. M. MADHUKAR ;

Will the Minister of AGRICULTURE be pleased to state :

(a) the annual production of the fruit and vegetable preservation industries State-wise in India for the years 1969-70 and 1970-71; and

(b) the quantity of consumption at home and export during this period ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) A statement showing State-wise production of fruit and vegetable products by units which are licensed under the fruit Products Order, during the Calendar year 1969 is attached. Figures for 1970 are not yet available.

(b) During 1969, 12,830 tonnes of fruit and vegetable products were exported. Information on the quantity consumed in the home market is not available.

Statement

	Tonnes
(1) Andhra Pradesh	1,363
(2) Assam	481
(3) Bihar	21
(4) Gujarat	489
(5) Haryana	1,041
(6) Jammu & Kashmir	592
(7) Kerala	2,554
(8) Madhya Pradesh	76
(9) Maharashtra	11,501
(10) Mysore	4,609
(11) Nagaland	4
(12) Orissa	56
(13) Punjab	2,752
(14) Rajasthan	102
(15) Tamil Nadu	1,446
(16) Uttar Pradesh	9,236
(17) West Bengal	3,941
(18) Delhi	4,650
(19) Goa	230
(20) Himachal Pradesh	74
(21) Manipur	17
(22) Tripura	174
Total	45,400

Seminar on Aluminium

3587. SHRI P. GANGADEB :
SHRI RAMSHEKHAR PRASAD SINGH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the subjects discussed at the two-day Seminar on Aluminium held in New Delhi on the 26th May, 1971;

(b) the number of experts who participated in the Seminar; and

(c) whether the recommendations or views expressed in the Seminar have been examined by Government ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANGALAM): (a) and (b). At the two-day Seminar on Aluminium organised by Messrs. Hindustan Aluminium Corporation Ltd., on 26th and 27th May, 1971, a number of papers on the problems of the industry and the uses of aluminium in defence, railways, packaging, architecture, electrical engineering, etc. were read and discussed. While a number of representatives from the aluminium producers and the users attended the Seminar, the exact number of experts who participated is not available

(c) The recommendations of the Seminar have not been brought to the notice of the Government by the Sponsor

Central Grant to Cooperative Societies of Mysore

3588. SHRI DHARMARAO AFZALPURKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of money granted to cooperative societies during 1969-70 in the State of Mysore;

(b) the number of such societies in Mysore and how many out of them are running satisfactorily; and

(c) the number of cases pending for settlement and the number of cases settled and how much time it will take to settle them ?